

101  
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB) No. 506/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December 2017, 10.30 A.M

Name of the Company		SREI Infrastructure Finance Limited -Vs- Resurgent Infratel Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI,  
Practising Company Secretary

financial  
creditor/  
Applicant

Somani  
6/12/2017

Rakesh Agarwal  
Insolvency professional

Insolvency  
Professional

Rakesh  
6/12/17

ORDER

Ld. Insolvency Resolution Professional (IRP) and the Ld. Counsel for the financial creditor are present. No one is present from the corporate debtor's side.

Ld. IRP sought leave of the Court to submit progress report today. Prayer is allowed. Progress report may be filed today.

List on 04/01/2018 for further order.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)